



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,22nd July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

46	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	<b>WITH</b> I.A./1340/2015 <b>in</b> PIL/74/2019	SANTI LAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH
47	PIL/25/2021 FIXED, BY SLIP	ALI REJA OSMANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR S DUTTA (r-3) GA, ASSAM MR. S DUTTA (r-3)

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022

11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022
17)	MS. A DEVI	21-07-2022	To	19-08-2022
18)	MR. B BARMAN	23-07-2022	To	28-07-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
17	WP(C)/3576/2017 FIXED	SAIDUR RAHMAN and 9 ORS. <b>Versus</b> THE UNION OF ASSAM and 5 ORS.	MR.I HUSSAIN MR. E AHMED MR.L R MAZUMDER MR.H A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
18	<b>WITH</b> WA/173/2022	LILY BEGUM AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	GA, ASSAM ASSTT.S.G.I.
<b>HEARING</b>				
19	CrI.A./165/2021 FIXED	NATIONAL INVESTAGATION AGENCY (NIA) <b>Versus</b> LAMCI IRALU @ KEYILAMCILUNG IRALU @ LAMCI @ LAMCILUNG	SC NIA	MR P KATAKI MRS R BEGUM MRS. M D BORUAH
20	<b>WITH</b> CrI.A./163/2021	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> RUTH CHUWANG	MR. SATHYANARAYANA MR D K DAS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH MS. M DEVI
21	<b>WITH</b> CrI.A./167/2021	NATIONAL INVESTIGATION AGENCY (NIA) <b>Versus</b> TULULA PONGEN	SC NIA	MR. S DUTTA MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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**[ For Friday,22nd July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:20 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
32	WP(C)/4707/2022 B/O	KHAIRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/4733/2022 B/O	RAMISHA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>HEARING</b>				
34	WP(C)/5911/2016 FIXED	SMTI. KAMALA MANDAL <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S DAS MR B ACHARYYA MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
28	WP(C)/4680/2022 FIXED	IRLA 5774 DR. SNIGDHA CHETIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MRS. B GOGOI MR. J PATOWARY MR G CHAMUAH	ASSTT.S.G.I.
<b>ORDERS</b>				
29	WP(C)/4976/2021 B/O	SOMELA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. MRS. C DAS	SC, PNRD GA, ASSAM SC, FINANCE
30	WP(C)/1867/2022 FIXED	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. A VERMA MR. N J KHATANIAR	MR. P K GOSWAMI (r-6,7,8) GA, ASSAM R SARMAH (r-6,7,8) MR H K NATH (r-6,7,8) MR J BORAH (r-6,7,8) SC, WPT AND BC
<b>HEARING</b>				
31	WP(C)/4573/2014 PART-HEARD, FIXED	NAZIMUDDIN BARBHUIYA and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 12 ORS,	MR.N H MAZARBHUYAN MR.N ISLAM MR. S B LASKAR MR.K MIRA MS.L WAJEEDA MR. H A LASKAR MS N KALITA MS D DUTTA	SC, SOCIAL WELFARE

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
72	WP(C)/4502/2022 FIXED	FATIK BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA	GA, ASSAM SC, APDCL SC, GMC
<b>ADMISSION</b>				
73	WP(C)/5210/2017 FIXED	ABUL HUSSAIN CHOUDHURY and 23 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. K A MAZUMDER (RES. 7) MR. R A CHOUDHURY,(R-7) MR. D DEKA MR. ELIAS AHMED SC, REVENUE DEPARTMENT
74	WP(C)/4404/2022 FIXED	SANJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM	SC, CO OP GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1972/2022 <b>in</b> WP(C)/4404/2022	NIKHIL DEBNATH AND ANR. <b>Versus</b> SANJIT DEBNATH AND 8 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	SC. CO. OP. MR. S CHOUHAN
<b>ORDERS</b>				
75	WP(C)/3801/2022 FIXED	CHANDRA KANTA KALITA AND ANR <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. R M SARMAH	GA, ASSAM MR AJIT DAS

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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**[ For Friday,22nd July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 9 IN THE DAILY CAUSE LIST HAS  
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
52	Bail Appln./1344/2022 FIXED.	GAURI SHANKAR MAHATO <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR. A K SINGH	PP, ASSAM
<b>WITH</b>				
53	Bail Appln./1261/2022	MUKESH SONAR @ PUNAM SONAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS N BISHAYA MS N RAI MS N N SHARMA	PP, ASSAM
54	Bail Appln./1498/2022 FIXED.	DIPAL JIT LANGTHASA @ DAORAJA DIMASA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
<b>ORDERS</b>				
55	I.A.(CrI.)/356/2022 IN AB/1325/2022 (D/O), B/O. in AB/1325/2022	POJALAL NAMASUDRA <b>Versus</b> THE STATE OF ASSAM,	MR. P J SAIKIA MS M NIROLA	

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:20 PM AND WILL  
SIT AGAIN AFTER RISING OF THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE MR PATHAK  
AND HIS LORDSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
52	Crl.Pet./311/2022 WITH LCR 3 FILES(SCANNED COPY), B/O	BADAL PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	PP, ASSAM
<b>MOTION (BA)</b>				
53	Bail Appln./1676/2022 CONNECTED WITH ITEM NO. 27 IN THE DAILY CAUSE LIST, FIXED	UPENDRA SINGH SOIBAM <b>Versus</b> THE UNION OF INDIA	MR A TEWARI MS. D SHARMA MS. M BAISHYA	MR. S C KEYAL SC, DRI
54	Bail Appln./1677/2022	LALSAWMLIANA <b>Versus</b> THE UNION OF INDIA	MR A TEWARI MS G DUGAR	MR. S C KEYAL SC, DRI
55	Bail Appln./1686/2022 FIXED.	FRIBAL DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MR. P M KALITA MS M DAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
56	Bail Appln./307/2022 WITH CASE DIARY, FIXED	PADAM BAHADUR SONAR @ RAJEN SONAR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
57	Bail Appln./1546/2022 FIXED	BHOLANATH BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, WILD LIFE PROTECTION

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
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8)	DR. R SARMAH	19-07-2022	To	31-07-2022
9)	DR. N DEKA	19-07-2022	To	28-07-2022
10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022
17)	MS. A DEVI	21-07-2022	To	19-08-2022
18)	MR. B BARMAN	23-07-2022	To	28-07-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,22nd July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
63	WP(C)/4635/2022 FIXED	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED AND ANR <b>Versus</b> THE INSURANCE OMBUDSMAN GUWAHATI CENTRE AND ANR	MR T KALITA MR. I CHOUDHURY MR. A KAKATI	
64	WP(C)/4637/2022 FIXED	THANURAM RONGPI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, P AND R.D. GA, ASSAM
65	WP(C)/4646/2022 FIXED	BETBARI GPSS LTD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A CHOUDHURY MR. S ISLAM	SC, CO OP GA, ASSAM
66	WP(C)/4653/2022 FIXED	KADAMI KOCH AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA	GA, ASSAM SC, REVENUE SC, GMC
<b>ADMISSION</b>				
67	WP(C)/1820/2022 FIXED	MD. FAIZUDDIN ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	H A AHMED MR. R ALI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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9)	DR. N DEKA	19-07-2022	To	28-07-2022

10)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
11)	MR B K KAR	26-07-2022	To	06-08-2022
12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
13)	MR D C K HAZARIKA	20-07-2022	To	22-07-2022
14)	MR H Dey	20-07-2022	To	19-08-2022
15)	MR. A AHMED	21-07-2022	To	22-07-2022
16)	MS. D GHOSH	21-07-2022	To	22-07-2022
17)	MS. A DEVI	21-07-2022	To	19-08-2022
18)	MR. B BARMAN	23-07-2022	To	28-07-2022





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**[ For Friday,22nd July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 13**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
53	WP(C)/6406/2018 FIXED	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	SC, SEC. EDU. MR C BARUAH SC, AG MR. G. PEGU, GA MR. R K TALUKDAR (R-4)
	<b>WITH</b> I.A.(Civil)/2882/2019 <b>in</b> WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, SEC. EDU. SC, AG MR. R. MAZUMDAR (SC EDUCATION DEPTT)

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR. SHEELADITYA	18-07-2022	To	23-07-2022
7)	MR A CHANDRAN	18-07-2022	To	29-07-2022
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12)	MR. H L MAURYA	21-07-2022	To	28-07-2022
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14)	MR H Dey	20-07-2022	To	19-08-2022

15)	MR. A AHMED	21-07-2022	To	22-07-2022
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17)	MS. A DEVI	21-07-2022	To	19-08-2022
18)	MR. B BARMAN	23-07-2022	To	28-07-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

**[ For Friday,22nd July 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
60	Crl.L.P./102/2019 AT 10:30 A.M., WITH Crl.A./7443/2019 (FILING NO.) in Crl.A./7443/2019	SMTI. DIPALI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR S K SARKAR MS D HAZARIKA MS. S DAS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH PP, ASSAM
61	Crl.Rev.P./180/2019 AT 10:30 A.M.	NAGEN MAYANG AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K GOGOI	PP, ASSAM
62	Crl.Rev.P./167/2022 AT 10:30 A.M.	DEVENDAR KUMAR <b>Versus</b> THE UNION OF INDIA AND ANR	MR H R A CHOUDHURY MR. A AHMED U U KHAN	MR. S C KEYAL SC, DRI
<b>TO BE SPOKEN TO</b>				
63	Crl.Rev.P./524/2019 AT 10:30 A.M.	ATOWAR RAHMAN AND ANR. <b>Versus</b> PRATIK INFRACOM PVT. LTD. AND ANR.	MR. B CHOWDHURY	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA
<b>MOTION (BA)</b>				
64	Bail Appln./1722/2022 B/O	MD. ANOWAR HUSSAIN @ BOGA <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
65	Bail Appln./1724/2022 B/O	SABINA SULTANA <b>Versus</b> THE STATE OF ASSAM	MS. S BORO MR B PAUL MR B PAUL	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 22/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Friday,22nd July 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
54	Tr.P.(C)./72/2022 FIXED	SUPRIYA DEY MANIK <b>Versus</b> ABHIJIT MANIK	MR. U B SARMA MRS. G SARMA	
<b>ORDERS</b>				
55	I.A.(Civil)/646/2021 WITH LCR, FIXED in Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR.	MR. S K GHOSH MS F AHMED	MR. R K BHATRA
	<b>WITH</b> Arb.A./20/2019	JOY PRAKASH DAS <b>Versus</b> M/S TATA MOTORS FINANCE LTD. AND ANR	MR. S K GHOSH MS F AHMED	MR. R K BHATRA MS. P R MAHANTA MR. N K DEKA MS R GANGAWAT MS M N KONYAK

LEAVE NOTE OF ADVOCATES FOR 22/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
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17)	MS. A DEVI	21-07-2022	To	19-08-2022
18)	MR. B BARMAN	23-07-2022	To	28-07-2022



# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSE LIST-I ]

[ FOR FRIDAY THE 22<sup>nd</sup> DAY OF JULY, 2022 ]

[ AT 10:30 AM ]

**BEFORE**

**HON'BLE MR. JUSTICE KALYAN RAI SURANA**  
[ COURT NO. 9 ]

**FOR JUDGMENT**

[ **JUDGMENT OF THE FOLLOWING CASES PERTAINING TO  
ITANAGAR BENCH WILL BE DELIVERED BY HIS LORDSHIP  
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE  
VIDEO CONFERENCING** ]

**LINK FOR REMOTE VIDEO CONFERENCING:**

**<https://meet.google.com/wvt-xjfu-aet>**

1	WP(C) 297/2014 WITH	SANJIB KUMAR NATH Vs THE STATE OF ARUNACHAL PRADESH AND 4 OTHERS	MR. T T TARA MR. D LOYI MR. J JINI MR. B PICHA MR. T GADI MR. K JINI J S RAI A BORA MR. T BAM	GA(ASSAM) P P OF AP GA(AP)
	MC(WP(C)) 95/2014	SANJIB KUMAR NATH Vs THE STATE OF ARUNACHAL PRADESH	MR. G BAM	GA(AP) GA(ASSAM)
2	WP(C) 439/2016	SHRI NYODEK YONGGAM Vs THE STATE OF ARUNACHAL PRADESH	KAMAL SAXENA MR. R L THUNGON H K JAMOH U BORI M PERTIN	MR. P SAIKIA GA(AP) SC(INFORMATION COMMISSION, AP)
3	WP(C) 614/2016	HAKE TALLU AND 10 ORS. Vs THE STATE OF ARUNACHAL PRADESH AND 56 ORS.	MR. P TAFFO MR. S TSERING S WANGLAT MS. J DOJI	MR. G TARAK MR. T TAGUN T GARAM L ASHA GA(AP) SC(DHS) S TADA B GANGA

4 WP(C) 291/2019

ABDUL LATIF

J LASKAR  
D F A AHMED

MR. A APANG,  
SR.ADV.  
MR T JAMOH  
SC APPSC  
SC(EDUCATION)  
GA(AP)

Vs

THE STATE OF ARUNACHAL  
PRADESH AND 2 ORS.

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TOTAL - 4  
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